

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 19/2015 in Civil Appeal No(s). 9142-9144/2010

RAM SIROMANI TRIPATHI AND ORS.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(Application for modification of court's order and office report)

Date : 29/01/2016 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

HON'BLE MR. JUSTICE S.A. BOBDE

For Appellant(s) Dr. Vinod Kumar Tewari, Adv.

Mr. K. L. Janjani, Adv.

For Respondent(s) Mr. Sandeep Singh, Adv.
Mr. Anuvrat Sharma, Adv.
Ms. Alka Sinha, Adv.
Mr. Pulkit M., Adv.

Mr. Ravindra Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Since the applicants seek modification of order dated 09.09.2015, we are of the view that such prayer can only be considered by the Hon'ble Judges of the Bench, which passed the said order.

Therefore, the Registry may take necessary steps for listing this I.A. accordingly.

(NARENDRA PRASAD)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER